

**COURT – I**  
**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 7 of 2013**

**Dated : 29<sup>th</sup> January, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**DPSC Ltd. ... Appellant(s)**  
**Versus**  
**West Bengal Electricity Regulatory Commission ....Respondent(s)**

**Counsel for the Appellant(s) : Mr. Atul Shankar Mathur**  
**Ms. Shruti Verma**  
**Mr. Abhisar Bairagi**

**Counsel for the Respondent(s): Mr. C.K. Rai for R.1**

**ORDER**

Admit. Issue notice to the Respondents returnable on 28.02.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **28.02.2013.**

**(Rakesh Nath)**  
**Technical Member**  
**ts/vs**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**